

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-2130(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2020

NAME OF THE COMPANY: M/s. Dynacon Projects Pvt. Ltd. V/s. M/s. Today Homes & Infrastructure Pvt. Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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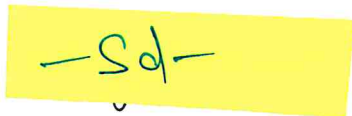
Present for the Petitioner: Mr. Rishi Singhal, Advocate

Present for the Respondent: None

ORDER

IA 1105/2020 has been filed by way of a progress report by IRP for this period prior to his handing over the charge to the RP, Mr. Nilesh Sharma. It is submitted that all documents have been handed over to the RP who was confirmed by this Bench. This application is duly annexed with the affidavit of the IRP. Accordingly, he is being discharged and the report taken on record.

IA stands allowed and disposed off.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)